

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Karan Pallav
Mr. Vivek Mathur

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv
Mr. C. K. Rai
Mr. Sachin Dubey for R-1

ORDER

As agreed by the learned counsel for both the parties, this matter can be heard on merits subsequent to disposal of appeal pending before Hon'ble High Court of Kolkatta.

List the matter on **02.07.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt